

Paraffin Wax Type-I & II and 60 MTs. of Paraffin Wax Tape-III to Assam State every quarter. Ad-hoc allocation of Paraffin Wax Type-III is also made subject to surplus availability of the product.

(b) There are about 334 paraffin wax consuming small scale industries as reported by Assam State to Indian Oil Corporation in 1990.

(c) to (e). Representations from various States/Union Territories including Government of Assam are received from time to time for enhancement in allocation of paraffin wax.

Paraffin Wax is a deficit product and allocation to States depends upon the availability of the product. Presently the availability of paraffin wax is far less than the total requirement of various States/Union Territories including Assam and therefore increased allocations could not be made. Import of paraffin wax has been decanalised for easy availability to users.

Rehabilitation of Oustees

3224. SHRI SHIBU SOREN: Will the Minister of COAL be pleased to state:

(a) whether the Government have formulated any plan for rehabilitation of oustees of the Rajmahal Lalmatiya Coal Project of the Jharkhand region;

(b) if so, the details thereof;

(c) the total number of persons whose land has been acquired under this project;

(d) the number of oustees who have applied for rehabilitation benefits; and

(e) the number of the oustees rehabilitated so far?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b). Eastern Coalfields Limited has a plan for phased rehabilitation of families evicted from their land for Rajmahal Opencast Project. In the first phase, 3 villages involving 399 households are to be evacuated. For this purpose rehabilitation site has been acquired and developed with infrastructure facilities. The evictee families are provided plots of land for construction of houses and other assistance such as shifting allowance. The rehabilitation benefits are provided in consultation with the district authorities and peoples' representatives.

(c) The total number of persons whose land has been acquired is 860.

(d) and (e). Evictee families are not required to apply individually. 54 families have so far been rehabilitated. Besides, 164 families are constructing their houses in the rehabilitation site. Persons are not evicted unless alternative arrangements are available and they are ready to move.

Oil Exploration

3225. SHRI RAJ NARAIN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether bids for awarding oil exploration under the Fourth Round were offered to the bidders during September, 1991 and contract awarded in February/March, 1993 after a lapse of 18 months has resulted a heavy escalation;

(b) if so, the details thereof; and

(c) what would be the amount the Government have to bear due to escalation?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). Two contracts under the Fourth Round have been signed in February and March, 1993. The expenditure during the exploration phase is to be borne solely by the contractor at his risk. As such, there is no question of any amount on account of escalation being borne by the Government.

[Translation]

AIDS Control

3226. SHRI N.J. RATHVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether several tribals in Gujarat are affected by AIDS;

(b) if so, the details thereof;

(c) whether the Government have any scheme to make the tribal people aware of AIDS;

(d) if so, the details thereof;

(e) whether any amount has been sanctioned to the Government of Gujarat to make tribal people and the school students aware of AIDS; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B.

SHANKARANAND): (a) and (b). No specific information in this regard is available.

(c) to (f). The strategies of the Centrally sponsored National AIDS Control Programme consist of creation of awareness among the people, including the tribals about HIV/AIDS, Blood Safety and rational use of blood and blood products. Control of Sexually Transmitted Diseases, clinical diagnosis and management of HIV/AIDS cases. An amount of Rs. 56.41 lakhs during 1992-93 and Rs. 65.83 lakhs during 1993-94 have been released.

[English]

Exodus of Physiotherapists

3227. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there has been an exodus of physiotherapists from the country;

(b) if so, the reasons therefor;

(c) the steps taken to check the same; and

(d) the number of physiotherapists who have left the country during the last year?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) No such information is available with Government.

(b) to (d). Does not arise.